

DA NO

2298/96

(2)

DA has been disposed of By Hon'ble Chairman

and Hon'ble Mr. S.F. Biswas, Member (A),

on 2.12.96

original report is kept - this Mr. Hameed, a photo-copy duly attached is kept in Mr. Hameed's file.

BY ORDER



COURT OFFICER/COURT-I

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA-2298/96
OA-362/96
OA-708/96

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Monday, this the 2nd day of December, 1996.

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN

HON'BLE MR. S.P. BISWAS, MEMBER (A)

OA-2298/96

1. Anil Kumar Gupta,
S/o Sh. Murari Lal Gupta,
R/o 307, Delhi Administration Flats,
Nimri Colony, Ashok Vihar-IV,
Delhi-110052.
2. Thakur Dass,
S/o Sh. Nathu Ram,
R/o 121/12, Pushp Vihar,
Sector-I, New Delhi-110017..
3. Bhupal Singh,
S/o Sh. Pan Singh,
R/o 84, Delhi Admn. Flats,
Nimri Colony, Ashok Vihar-IV,
Delhi-110052.
4. Yashwant Singh
S/o Sh. Raj Singh,
R/o B-18/384, Lodhi Road,
New Delhi.
5. Gopal Krishnan,
S/o Sh. Tulsi Dass,
R/o 18/383, Lodhi Road,
New Delhi.
6. Manwar Singh,
S/o Sh. Santan Singh,
R/o 207, Kalyan Vas,
Delhi-110091.
7. Satya Prasad,
S/o Sh. Shankar Dutt,
R/o D-I/175, Lodhi Colony,
New Delhi-110003.
8. Jawahar Singh,
S/o Sh. Pan Singh,
R/o C.I. 1034, Sarojini Nagar,
New Delhi.
9. Om Parkash,
S/o Sh. Sita Ram,
R/o 4403, Gali Bahuji,
Katra Lekh Ram, Pahari Deeraj,
Delhi-110006.

...Applicants

(By Advocate Sh. R.R. Rai)

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Versus

1. Union of India, through
Secretary, Deptt. of Education,
Ministry of Human Resource Development,
Shastri Bhavan, New Delhi.
2. Lt. Governor of Delhi,
through Chief Secretary,
Government of N.C.T. of Delhi,
5, Shamnath Marg, Delhi.
3. The Director of Education,
Govt. of N.C.T. of Delhi,
Old Secretariat, Delhi.

...Respondents

(By Sh. E.X. Joseph, Senior Counsel with
Sh. Rajinder Pandita, Advocate)

DA-362/96

1. Ranjit Singh,
S/o Pinki Singh Negi,
R/o 1/1484 Gali No.5,
Subhash Park Extn.
Shahdara, Delhi.
2. Attar Singh Tomar,
S/o Sh. M. Singh,
1/4807, Gali No.2,
Balbir Nagar,
Shahdara, Delhi.
3. Babu Ram,
S/o Sh. Birbal,
R/o D-1124, Gali No.7,
Ashok Nagar,
Delhi-93.
4. Kirti Singh s/o Chunni Lal,
R/o 277, Christian Nagar,
Vijay Nagar, Ghaziabad.
5. Tirkha Ram, S/o Fateh Chand,
C-737, Delhi Admn. Flats,
Timarpur, Delhi.
6. Roshan Lal, S/o Tulsi Ram,
B-580, Delhi Admn. Flats,
Timarpur, Delhi.
7. Kailash Chand Garg,
S/o Sh. Ram Dass,
N-15, Gali No.14,
Brahm Puri, Shahadara,
Delhi.
8. Sukhpal Singh S/o Sohan Singh,
R/o B-66, DDA Colony,
New Zafarabad, Delhi.

9. Narender Singh
S/o Sh. Harchand Mal,
G-71, Ganga Vihar,
Delhi.
10. Kishan Dutt S/o Chander Bhan Sharma,
Village Khekhrahatti, Chakrasenpur,
Meerut (U.P.)
11. Basudev Prasad s/o
Late Ramji Lal Sharma,
214, New Loyalpur Colony,
Krishan Nagar,
Delhi.
12. Rohtas Singh s/o Durjan Singh,
r/o V&P.C. Pasonda,
Ghaziabad (UP).
13. Ravi Dutt Sharma s/o
Late Mahesh Chand Sharma,
C-71, Panchal, Janta Vihar,
Shiv Vihar, Basti Karawal Nagar,
Delhi.
14. Ishwari Parshad s/o Kishan Lal,
R/o 9/14, School Marg,
Chajju Colony, Babarpur,
Shahdara.
15. Balram Singh, S/o Lakhi Ram,
R/o 1/11484, Gali No.5,
Subhash Park Extn. Shahdara,
Delhi.
16. Sh. Onkar Singhs/o Sh. Sohan Lal,
IX/5388A, Old Seelampur,
Gandhi Nagar, Delhi.
17. Balrak Ram S/o Sh. Prem Singh,
R/o 1/4049, Ram Nagar Extn.,
Loni Road, Delhi.
18. Ajit Singh S/o Sh. Behari Singh,
R/o 1142, Kalyanwas, Delhi.
19. Dhanpal Singh, S/o Mathu Singh,
Village and P.O. Ghitara,
Distt. Meerut (UP).
20. Satyapal Sharma S/o Lekh Ram Sharma,
R/o Mohammadpur P.O. Dhoomikha,
Distt. Meerut (U.P.).
21. Umesh Chander Sharma,
S/o Ram Charan Sharma,
R/o Qr. No.69, Kalyanwas,
Delhi-110091.
22. Nawab Singh S/o Sh. Suraj Singh,
R/o 1141, Block No.4, Kalyanwas,
Delhi.

...Applicants

(By Advocate Sh. R.R. Rai)

Versus

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1. Union of India, through
Secretary, Deptt. of Education,
Ministry of Human Resources Development,
Shastri Bhavan, New Delhi.
2. Lt. Governor of Delhi through
Chief Secretary,
Govt. of N.C.T. of Delhi,
5, Shammath Marg, Delhi.
3. The Director of Education,
Govt. of N.C.T. Delhi,
Old Sectt. Delhi.

...Respondents

(By Sh. E.X. Joseph, Senior Counsel with
Sh. Rajinder Pandita, Advocate)

OA-708/96

1. S. Chauhan,
S/o Sh. Fateh Singh,
R/o F-6/56, Janta Garden,
Pandav Nagar, Patpar Ganj,
Delhi.
2. Bhanwar Singh,
S/o Sh. Baroomal,
R/o C-299, Minto Road Complex,
New Delhi.
3. Pyare Lal,
S/o Sh. Kabul Singh,
R/o D-39, Mandawali Fazalpur (Uncheper),
Gali No.8, Delhi-110092.
4. Duli Chand Arya,
S/o Sh. Rumal Singh,
R/o H.No.A-2/221, East Gokulpur,
Amar Colony, Delhi.
5. Ved Pal Singh,
S/o Sh. Baljit Singh,
R/o H.No.295, Gali No.5,
Durga Puri Extension,
Delhi-93.
6. G.R. Sundriyal,
S/o Sh. Chinta Mani,
R/o 391, Kalyan Vash,
Delhi-91.
7. Kesar Singh Bishta,
S/o Sh. M.S. Bisht,
R/o Qr. No.487, Kalyan Vash,
Delhi.
8. Charan Singh,
S/o Sh. Roshan Singh,
R/o Village Kachi Pura,
Nand Nagri, Delhi.

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9. Prem Singh Negi,
S/o Sh. Khushal Singh Negi,
R/o Village Kachi Pura,
Nand Nagri, Delhi-93.
10. Kaley Khan,
S/o Sh. Shadi Khan,
R/o C-Block, H.No.71,
Welcome, Phase IV, Delhi-53.
11. Bhagwan Dass Gupta,
S/o Sh. Mahender Lal Gupta,
R/o CR-252, Lalita Park,
Laxmi Nagar, Delhi-92.
12. Gyan Chand Bansal,
S/o Sh. Buddhan Singh,
R/o Village Kachi Pura,
Nand Nagri, Delhi.
13. Nepal Singh,
S/o Sh. Bishram Singh,
R/o H.No.23, Gali No.22,
Nahar Road, Gokulpuri,
Delhi.
14. N.R. Verma,
S/o Sh. Shahi Ram,
R/o 1479, Kalyan Vash,
Delhi.
15. Raj Pal Singh,
S/o Sh. Bhulay Ram,
R/o H.No.V-1114, Gali No.8,
Main Road, Vijay Park,
Kauz Pur, Delhi.
16. Gaj Raj Singh,
S/o Sh. Rumal Singh,
R/o H.No.23, Gali No.22,
Nahar Road, Village Gokulpur,
Delhi-94
17. Shri Sarju Singh
S/o Shri Kishun Singh
R/o 455, Kalyan Vash,
Delhi-91
18. Shri Bhopal Singh
S/o Shri Shobha Ram
R/o F-37, Raja Bazar
Gole Market,
New Delhi.
19. Shri Nand Prasad
S/o Shri Sita Ram
R/o 24, Delhi Admn.Flats
Nimiri Colony
Delhi-52.

..... Applicant

(By Shri R.R.Rai, Advocate)

Vs.

1. Union of India, through
Secretary,
Department of Education
Ministry of Human Resource Development
Shastri Bhavan, New Delhi.

2. Lt. Governor of Delhi, through
Chief Secretary
Government of N.C.T. of Delhi
5, Sham Nath Marg,
Delhi.

3. The Director of Education
Government of N.C.T. Delhi
Old Secretariat,
Delhi.

..... Respondents

(By Shri E.X. Joseph, Senior Counsel with
Shri Rajinder Pandita, Advocate)

The applications having been heard on 2.12.1996 the
Tribunal on the same day delivered the following:

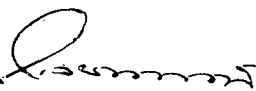
O R D E R

CHETTUR SANKARAN NAIR(J), CHAIRMAN.

Applicants complain that parity has not been maintained in the matter of salary viz-a-viz themselves and other similarly situated teachers. We have heard learned counsel appearing for respondents. The impugned orders (for example A-1 in OA 2298/96) does not reveal the reason behind the rejection. In spite of the persuasive submissions of counsel for respondents we are unable to sustain the orders. We quash them and direct respondents to pass a speaking order comparing the case of applicants with those whose cases are pointed out as comparable by applicants, and communicate the same to applicants within two months from today. Respondents will do well to adhere to the time limit.

Applications are disposed of as aforesaid.

Dated, the 2nd day of December, 1996.


(S.P. BISWAS)
MEMBER(A)


(CHETTUR SANKARAN NAIR, J.)
CHAIRMAN